

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1463/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Sureshchand Bharwal Sutaliya
V/s
Gitanjali Jewellery Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-----------------------------------|---------------------------|---------------------|
| 4 | Ravi Agarwal | Adv. for Respondent | <i>Ravi Agarwal</i> |
| 4 | Piyush Raheja | | |
| | i/b Bhushan Sham Ashwin Mathew | Mansukhlal Hiratalal & Co | <i>BS</i> |

ORDER

CP No. 1463/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Jr. Counsel for the Corporate Debtor are present.

Part heard.

At request of the party, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)